

Question No. 1332 on the 17th September, 1958 in respect of radiation danger in Kerala and state:

(a) whether the detailed studies have since been concluded; and

(b) if so, the results thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) No. The studies have not been concluded. The study involves a complicated scientific enquiry demanding systematic and protracted investigations.

(b) Does not arise.

Cantonment Board Employees

243. { Shri S. M. Banerjee:
Shri Tangamani:
Shri Bahadur Singh:
Shri T. B. Vittal Rao:
Shri Bhakt Darshan:
Shri Naval Prabhakar:
Shri A. K. Gopalan:
Shri Kunhan:
Shri Narayanankutty Menon:

Will the Minister of Labour and Employment be pleased to state:

(a) whether a decision has been taken to set up a National Tribunal to consider all outstanding demands of Cantonment Board employees;

(b) if so, what specific demands have been referred to the Tribunal; and

(c) if decision regarding setting up of the National Tribunal has not been taken the reasons for the delay?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) A copy of the order referring the dispute for adjudication to a National Tribunal is placed on the Table of the House. [See Appendix II, annexure No. 6.]

(c) Does not arise.

Wages of Plantation Workers

*244. { Shri Tangamani:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are considering to apply uniform wages for all plantation workers; and

(b) if so, the reaction of the State Governments?

The Deputy Minister of Labour (Shri Abid Ali): (a) A suggestion has been made that a Wage Board on an All-India basis should be set up so that there might be a uniform approach to the question of wages for workers in the plantation industry and the views of the State Governments have been called for on this suggestion.

(b) Replies from the State Governments are awaited.

Training in Atomic Energy

*245. Shri Shree Narayan Das: Will the Prime Minister be pleased to state:

(a) whether the Government of India have offered to the International Atomic Agency their co-operation should it wish to make use of facilities available at Atomic Energy Establishment at Trombay for the training of personnel from the countries of South and South East Asia;

(b) if so, scope and capacity of the Establishment for such training;

(c) whether International Atomic Agency has given any indication as to the extent it would like to avail of such facilities;

(d) whether International Atomic Agency has offered any scholarship to any country for such training; and

(e) if so, the nature of such scholarships offered?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Yes; in addition to a

general offer to make available the facilities of the Trombay Establishment for training of scientists from this area, and for research work by scientists and engineers from all friendly countries, Government have made a specific offer to the Agency of five fellowships for candidates from under-developed countries for study and training in electronics, neutron physics, cosmic rays, theoretical physics, radio-chemistry and analytical chemistry.

(c) Yes; the Agency has already availed of two of the fellowships offered.

(d) and (e). The Agency has offered to all its Member States fellowships providing opportunities for general techniques and specialist training and for research in the field of the peaceful uses of atomic energy at Universities, Technological Institutes, special laboratories and other institutions of higher learning in various countries.

Displaced Persons' Camps in West Bengal

*246. { Shrimati Ila Palchoudhuri:
Shri Panigrahi:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the progress made in implementation of the Government of India's decision to wind up the displaced persons' camps in West Bengal?

The Deputy Minister of Rehabilitation (Shri F. S. Naskar): A statement giving the necessary information is laid on the Table of the Sabha. [See Appendix II, annexure No. 7].

Charbatia Camp for Displaced Persons

*247. Shri Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 765 on the 1st September, 1958 and state:

(a) whether Government have sanctioned one training scheme near Charbatia Camp for providing technical training to the displaced persons; and

(b) if so, the details of the training scheme?

The Deputy Minister of Rehabilitation (Shri F. S. Naskar): (a) and (b): A scheme for the training of 200 displaced persons from East Pakistan as motor/truck drivers and mechanics etc. has been sanctioned at an estimated cost of Rs. 5,21,000.

Coal Mines Bonus Scheme

*248. Shri Ram Krishan: Will the Minister of Labour and Employment be pleased to state at what stage is the proposal to pay bonus under the Coal Mines Bonus Scheme on a weekly or monthly basis?

The Deputy Minister of Labour (Shri Abid Ali): The matter is still under consideration.

Project Coordinating Committee

*249. Shri Bimal Ghose: Will the Minister of Commerce and Industry be pleased to state:

(a) how many times the Project Coordinating Committee set up by Government has met;

(b) what subject have been discussed;

(c) whether any reports have been submitted; and

(d) if so, what are the main recommendations?

The Minister of Industry (Shri Manubhai Shah): (a) to (d): A statement is laid on the table of the House. [See Appendix II, annexure No. 8].

Tractors

*250. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the prices of Tractor spare parts have been going up considerably; and

(b) if so, what steps are proposed to bring down the prices?